

6

30.10.97 Name present for the applicant.

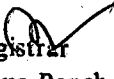
May be listed for admission
on 9.7.97.


(O. P. SHARMA)
Administrative Member


(GOPAL KRISHNA)
Vice Chairman (J)

9.9.97 Mr. S.R. Chaurasia, Bar holder for
Mr. W-Wales Counsel for the applicant.

D. B. not formed today. 18-11-97.
Be listed before D. B. on.....


Dy. Registrar
C.A.T. Jaipur Bench

18-11-1997

Mr. W. Wales, Counsel for the applicant

The learned counsel for the applicant
seeks permission to withdraw the CA as the
applicant has not been able to furnish the
necessary particulars in support of the
averments made in the O.A.

The O.A. is dismissed as withdrawn.


(Ratan Prakash)
Judicial Member


(O. P. SHARMA)
Administrative Member

Copy of order

issued to

applicant

Vide

of

3176
28-11-97